

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 3

IA 3546/2024 In C.P. (IB)/242(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **ROVER FINANCE LIMITED VS MPF**
SYSTEMS LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 3546/2024 –

1. Mr. Yahya Batatawala, Advocate appeared for the Applicant/RP.
2. The present application is filed by the Resolution professional under Rule 11 of the NCLT Rules, 2016 to place on record 9th status report of the Corporate Debtor-MPF Systems Limited.
3. Accordingly, 9th status report of the RP is taken on record.
4. In view of aforesaid, **IA No. 3546/2024** is **allowed** and **disposed of**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)